[Shri Vidva Charan Shukla]

versions), published in Notification No. G.S.R. 633 in Gazette of Indian dated the 18th April, 1970 under clause (5) of article 320 of the Constitution, together with an explanatory note. [Placed in Library, See No. LT-3523/70]

- (2) A copy each of the following Notifications (Hindi and English versions) under sub-section (2) of section 3 of the All India Services Act. 1951 :--
 - (1) The Indian Forest Service (Pay) First Amendment Rules. 1970, published in Notification No. G. S. R. 603 in Gazette of India dated the 11th April, 1970. [Placed in Library. See No. 3524/701
 - (ii) The Indian Police Services (Fixation of Cadre Strength) Second Amendment Regulations, 1970, published in Notification No. G. S. R. 635 in Gazette of India dated the 18th April, 1970, [Placed in Library. See No. LT-3525/ 701
 - (til) The Fourth Amendment of 1970 to the Indian Police Service (Pay) Rules, 1954, published in Notification No. G.S.R. 636 in Gazette of India dated the 18th April, 1970. [Placed in Library. See No. LT-3526/70]
 - (iv) The Third Amendment of 1970 to the Indian Administrative Service (Pay) Rules, 1954, published in Notification No. G.S.R. 637 in Gazette of India dated the 18th April, 1970. [Placed in Library. See No. LT-3527/78]
 - (v) The Indian Administrative Services (Appointment by promotion) Amendment Regalations, 1970, published in Notification No. U.S.R. 652 in Gazettee or India dated the

- 25th April, 1970, [Placed in Library. See No. LT-35281
- (vi) The Indian Police Service (Appointment by Promotion) Amendment Regulations, 1970 published in Notification No. G.S.R. 653 in Gazette of India dated the 25th April, 1970. [Placed in Library. See No. LT-3529/701
- (vii) The Fifth Amendment of 1970 to the Indian Police Services (Pay) Rules, 1954, published in Notification No. G. S. R. 654 in Gazette of India dated the 25th April. 1970. [Placed in Library. See No. 2531/70]
- (viii) The Indian Police Service (Fixation of Cadre Strength) Third Amendment Regulation 1970, published in Notification No. G. S. R. 635 in Gazette of India dated the 25th April, 1970. [Placed in Library. See No. LT-3532/ 70]

AUDIT REPORT AND ANNUAL ACCOUNTS OF PARADIP PORT TRUST

THE DEPUTY MINISTER IN THE DEPARTMENT OF PARLIAMENTARY AFFAIRS, AND IN THE MINISTRY OF SHIPPING AND TRANSPORT (SHRI IQBAL SINGH) I I beg to lay on the Table a copy of the Annual Accounts of the Paradip Port Trust for the period from 1th November, 1967 to 31st March, 1968 and the Audit Report thereon, under subsection (2) of section 103 of the Major Port Trust Act, 1963. [Placed in Library. See No. LT-3533/70]

COMMITTEE ON PRIVATE MEMBERS' BILLS AND RESOLUTION

MINUTES

SHRI G. G. SWELL (Autonomous Districts) : I beg to lay on the Table the